GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2242 ANSWERED ON:09.03.2011 INTERNATIONAL OPERATIONS BY PRIVATE AIRLINES Alagiri Shri S. ;Bajirao Shri Patil Padamsinha ;Mahendrasinh Shri Chauhan

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any mandatory clearance is required for private airlines for operating in international sectors;

(b) if so, the details thereof;

(c) whether some private airlines have been recently given permission to start international operations in certain sectors after fulfilling the said criteria; and

(d) if so, the details of the sectors, airline-wise?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

a): Yes, Madam.

(b): As per the existing guidelines stipulated for international operations, the Indian scheduled carriers having continuous operations of at least 5 years in the domestic sectors and having a minimum fleet size of 20 aircraft are permitted to operate on international routes.

(c) and (d): As per the above guidelines, IndiGo Airlines has been granted permission recently to operate on international sectors.